

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No. 586 of 1999

New Delhi, this the 24th day of September 2001

HON'BLE MR. JUSTICE ASHOK AGARWAL, CHAIRMAN
HON'BLE MR. M.P. SINGH, MEMBER (A)

Shri Nathi Lal,
(Formerly: Basic Fitter)
Railway Station - Baad (Central Railway),
Baad (Distt. Mathura) U.P. ... Applicant

(By Advocate: Shri D.N. Sharma)

V E R S U S

1. Union of India
(Through : The Secretary to the Government of India)
Ministry of Railways (Railway Board),
Rail Bhawan,
New Delhi.
2. The General Manager,
Central Railway Headquarters,
BOMBAY V.T.
3. The Divisional Rail Manager,
Central Railways,
Jhansi.
4. The Station Superintendent,
Central Railways,
BAAD (Distt. Mathura). ... Respondents

(By Advocate: Shri R.L. Dhawan)

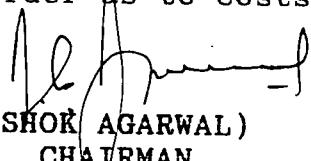
ORDER (ORAL)

Justice Ashok Agarwal:

Shri D.N. Sharma, learned advocate appearing in support of the OA, states that the applicant has expired on 10.8.2000. The present OA, in the circumstances, has become abated.

2. In view of the aforesaid submissions, the present OA is dismissed as having abated. No order as to costs.


(M.P. SINGH)
MEMBER(A)


(ASHOK AGARWAL)
CHAIRMAN

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